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Loans to shipping companies

489. DR. SHANTI G. PATEL: Will the Minister $_0$ f TRANSPORT be pleased to state;

(a) whether it is a fact that six Indian shipping companies have borrowed foreign exchange loans SAFAUNS;

(b) whether the Shipping Development Fund Committee has stood guarantee to these six Indian shipping companies;

(c) if so, what a re the details thereof;

(d) whether these six companies are facing the prospect of foreclosure; and

(e.) if so, the steps taken by Government to secure the interests of S.D.F.C?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE (SHRI TRANSPORT RAJESH. PILOT): (a) to (c) Under SAFAUNS Scheme (Ship Acquisition From Abroad Under New Scheme), loans have been granted to number of shipping companies both in the public and private sectors which have been guaranteed by Shipping Development Fund Committee.

Statement showing details of loans drawn by shipping companies from Banks under SAFAUNS against guarantees issued by SDFC is given in the statement (see *below*),

(d) As the six companies have not been specified, it i_s difficult to say whether they are facing prospects of foreclosure.

(e) Steps take_n to secure the interests of S.D.F.C. include:

(i) Watching the performance of shipping companies through two officials appointed by SDFC a_s Director on the Board of each SDFC-assisted shipping company and bringing t_0 the notic_e of SDFC the default_s committed by *he Company.

,ii) Decision by SDFC to foreclosure the mortgages against the ships of the defaulting company -after considering the totality of circumstances leading to default.

(iii) Charging a higher rate of interest of 8 percent instead of concessional rate of interest (ranging from 3 per cent to 7.5 p_er cent) on the loans give_n by SDFC.

Statement

Details of loans drawn by Shipping Companies from Banks under SAFAUNS against guarantees issued by SDFC

(Rs. in crores)

31 . No.	Name of the Company	Amount of loan drawn				
1.	Public Sector :					4
	1 Shipping Corpn. of India Ltd.					316.77
	2 Mogul Line Limited	•		•	•	21.13
	TOTAL I :					337.90
11.	Private Sector					
	3 Chowgule Steamships Limited					21.08
	4 Dempo Steamships Ltd					1.07

SI. No.		m: of the Comp viy		Sec.	Amount of loan drawn
	5	Deccan Shipping Company Limited .		14	1+15
	6	Essar Bulk Carriers Limited (n-w Essar Sl	hipping	Ltd.)	20.71
	7	Garware Shipping Corpn. Ltd	•,	1.1.1	8.07
	8	Hinengo Lines Limited	•	57	0.46
	9	Indoceanic Shipping Co. Limited		and the second	3.85
	10	Panchsheel Shipping Co. Limited	· · · · •;		1 · 83
	11	India Steampships Limited			11-10
	12	Ratnakar Shipping Co. Ltd		· ·	11.34
	13	Sagar Shipping Co. Limited (amalgamated Overseas Ltd.)	d with	Surrendra	13-58
	14	Scindia Steam Navg. Co. Ltd			10.80
	15	Steamline Shipping Co. L.d	•	j.	0.75
	16	Thakur Shipping Co. Ltd	•	• •	3.88
	17	Tolani Shipping Co. Ltd			4.25
	18	Karnataka Shipping Corpn. Ltd		an e	0.48
	19	Surrendra Overseas Ltd		• •-	17-51
	20	Sujwala Shipping Co. Limited			1.13
	21	South India Shipping Corpn. Ltd		·	18-26
	22	Hede Navigation Co. Ltd	•		2 . 21
	23	Varun Shipping Company Ltd		· j	1.35
			Τσ	TAL-II :	154.86

GRAND TOTAL I+II :

Dock Labour Board_s

490. DR. SHANTI G. PATEL: Will the Minister of TRANSPORT be pleased t_0 state:

(a) whether there is a proposal to abolish the Dock Labour Boards (D.LBs) in various Porrs of the country;

lb) whether the D.I.B, and port trust workers are to be brought under a single authority; and

(c) if so, what ^{are} the details thereof?

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THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAIESH PILOT); (a) There i_5 no proposal at present to abolish, the existing Dock Labour Boards at the Major Ports in India.

(b) No Decision has been taken by Government t_0 bring the D.L.B. and port trust workers under a single authority.

(c) Does not arise.